



**DAMODARAM SANJIVAYYA NATIONAL LAW UNIVERSITY  
VISAKHAPATNAM**

**CENTRE FOR INTELLECTUAL PROPERTY RIGHTS  
& TECHNOLOGY**



in collaboration with  
**CONSUMER ADVOCACY GROUP**



cordially Invites you to

**A WEBINAR ON**

# **CONSUMER PROTECTION AND FINTECH - APPROACHES IN THE DIGITAL AGE**



**12th August, 2023**



**9.30 A.M - 1.00 P.M**



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Professor of Eminence



Prof. Ashok R Patil,  
VC, NUSRL Ranchi.



Mr. Suresh Misra,  
Consumer expert



P.V.V.S. Murthy, Chairman,  
Consumer Advocacy Group



Adv. Prashant Mali,  
Cyber Law Expert



# SCHEDULE OF THE EVENT



	<b>Registration</b>	9.30 - 10.00
2.	Welcome Address Prof. Dr Sree Sudha Vice Chancellor (Officiating), DSNLU ChairPerson CIPR&T	10.00 - 10.10
3.	Introduction of the Webinar	10.10 - 10.15
4.	Speech by CHIEF GUEST Prof. K. V. S. Sharma, Vice Chancellor, MNLUA	10.15 - 10.35
5.	Speech By Prof. Ashok R Patil, Vice Chancellor NUSRL Ranchi.	10.35 - 10.50
6.	<b>Mr. Suresh Misra, Consumer expert</b>	10.50 - 11.05
7.	<b>P.V.V.S. Murthy, Chairman, Consumer Advocacy Group</b>	11.05 - 11.15
8.	<b>Adv. Prashant Mali, Cyber Law Expert</b>	11.15 - 11.25
9.	<b>Prof. Rajendra Prasad Professor of Eminence</b>	11.25 - 11.35
10.	Valedictory	11.40